

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 106 OF 2015

Dated : 28th October, 2015

In the matter of:-

M/s India Power Corporation Ltd.

...Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

As agreed by the parties, post the matter on **23.11.2015.**

(Court Master)

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